

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.212 – IA 34 of 2022
In
CP(IB) 300 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 23/02/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA 34 of 2022

Learned Counsel for the Liquidator appeared.

Pleadings are complete.

List for hearing on 29.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**